

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 201
IB-88/ND/2020**

IN THE MATTER OF:

M/s. Adonis Electronics Pvt. Ltd.

...PETITIONER

Vs.

M/s. Saka Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 15.01.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Op.-Creditor/F.C. :

For the Respondent/ Corporate-debtor :Mr. Zeeshan Ali, Advocate

ORDER

Heard the submissions made by the counsel for the petitioner. Mr. Zeeshan Ali, Advocate has appeared on behalf of the corporate-debtor and undertakes to file vakalatnama as well as reply within two weeks after serving advance copy of the petition. Post the matter to 17th February, 2020.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(Abni Ranjan Kumar Sinha)
Member (J)**